

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 11th January, 2024

NO.HC.XLV-446/2024/ 32 /PM&P### The Hon'ble Gauhati High Court has been pleased to nominate the following Officials to attend the "**Regional Cluster Workshop North-East Zone, under the Phase-III of the eCourts Project**" scheduled to be held on **19th & 20th January, 2024** at the Judicial Academy, Assam:

ASSAM		
Sl No.	Name of the Officers	Designation
1.	Dr. Debasish Kashyap	Central Project Coordinator, Assam
2.	Sri Sumitav Saikia	NIC, eCourts Coordinator, Assam
3.	Sri Kishor Talukdar	Systems Officer, Kamrup (Metro)
4.	Sri Mahbub Ali Ahmed	Systems Officer, Morigaon

NAGALAND		
Sl No.	Name of the Officers	Designation
1.	Shri Atoka Achumi	Central Project Coordinator, Nagaland
2.	Sri Lanusungkum Aier	NIC, eCourts Coordinator, Nagaland
3.	Shri Francis D Sote	Systems Officer, Kohima Bench
4.	Shri Amento Asumi	Programmer, Kohima Bench

MIZORAM		
Sl No.	Name of the Officers	Designation
1.	Sh. Laldinpuia Tlau	Central Project Coordinator, Mizoram
2.	Smt. Lalmuanawmi	NIC, eCourts Coordinator, Mizoram
3.	Sh. Zoramengmawia	Systems Officer, Aizawl Bench
4.	Saizamliana Sailo	Systems Officer, Lunglei

ARUNACHAL PRADESH		
Sl No.	Name of the Officers	Designation
1.	Shri Tailang Laji	Central Project Coordinator, Arunachal Pradesh
2.	Shri Gyati Doley	NIC, eCourts Coordinator, Arunachal Pradesh
3.	Smt. Kime Bobby	System Analyst, Itanagar Permanent Bench
4.	Shri D.K Singpho	Programmer, Itanagar Permanent Bench

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Member (Processes) e-Committee, Hon'ble Supreme Court of India, New Delhi.
8. The Member (Human Resources) e-Committee, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia

(He is requested to inform the nominated Officers of his State to attend the Training accordingly).

12. The District & Sessions Judge,
Kamrup (Metro) / Morigaon .

(He/ She is requested to inform the nominated Officers under his/her control to attend the training accordingly).

13. The State Informatics Officer, National Informatics Centre, Assam, Guwahati / Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar for information and necessary action.

(He/She requested to place the NIC, eCourts Coordinator on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules).

14. The nominated Officers concerned.

The nominated Officers are to intimate their travel itinerary, in writing in the format given below by email at pmp.ghc@gmail.com on or before **12-01-2024, 11.30 a.m.**

Name & Designation	Tentative Date of arrival at Judicial Academy, Assam	Tentative Date of departure from Judicial Academy, Assam	Accommodation required (Yes/No)	Email id	Mobile No.

15. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

16. The Sr. Systems Officer, Gauhati High Court, Guwahati.

17. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

18. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.

20. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)